

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Ref : OM No. PDMD-Lgl/33/2024 titled 07.05.2024

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-12677-JK (LD ) of 2024**

**DATED:- 12 - 06 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Planning Development and Monitoring Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 12- 06 - 2024

No:-LAW-OIC/7/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, PD & MD Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*Jm*

*Reyaz Ali Bhat*  
*12-07-24*

Annexure to the Government Order No:- 12677-JK(LD) of 2024 dated 12.06.2024

S No.	Title of the case	OIC
1	CP No. 62/2024 in OA No. 1313/2023 titled Farooq Ahmad Wani Vs UT of J&K and Ors	Sh Mudassir Yaqoob zargar, Deputy Director Directorate of Economics and Statistics J&K
2	OA No. 173/2024 titled Mudasir Ahmad Bhat Vs UT of J&K and Ors	Shri Inam ul haq Deputy Director Directorate of Economics and Statistics J&K
3	OA No. 174/2023 titled Suhail Ahmad Sheikh Vs UT of J&K and Ors	
4	OA No. 608/2023 titled Shabir Ahmad Pampori Vs UT of J&K and Ors	
5	OA NO> 973/2021 titled Firdous Ahmad Kumar vs UT of J&K and Ors	
6	CP NO. 69/2023 titled Firdous Ahmad Kumar vs UT of J&K and Ors	
7	OA NO. 20/2023 titled Firdous Ahmad Kumar vs UT of J&K and Ors	
	OA NO. 690/2022 titled Showkat Hussain Dar & Ors vs UT of J&K and Ors	
9	OA No. 154/2024 titled Mohd Ishaq Shah Vs UT of J&K and Ors	Mr Muddasir Latifi Tasir Additional Secretary to Government PD&MD

*Reysoqle*  
*12.07.24*